

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3455
TO BE ANSWERED ON 13TH MARCH, 2026**

PRODUCTION OF FAKE MEDICINE IN PUDUCHERRY

3455. SHRI VE VAITHILINGAM:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that there was large-scale production of fake medicines in the name of reputed brands in Puducherry and that these were supplied to various States and if so, the details thereof;
- (b) the action taken by the Government against those involved in the scam; and
- (c) whether the CBI has initiated any investigation on the said case, if so, the current status of enquiry conducted by the CBI?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (c): As per the information provided by State Drugs Control Department, Puducherry, pursuant to credible inputs and routine surveillance regarding illegal drug related activities, inspections and searches were conducted at various licensed and unlicensed premises during which several units in Puducherry were found to be operating in violation of Section 18(c) of the Drugs and Cosmetics Act, 1940 and the Rules framed thereunder relating to unauthorized manufacture, storage and sale of pharmaceutical products.

As informed by Central Bureau of Investigation (CBI), three cases have been registered regarding production of fake medicine in Puducherry, out of which one case has been disposed through Lok Adalat.
